

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of Hon'ble High Court Postings/Transfers order No.34/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 29.05.2019 and in partial modification of order No.188/5088-5118/Power/Gaz./DJ West/2019 dated 16.02.2019, following link Courts are hereby re-constituted to dispose of urgent matters/Inspection applications/ miscellaneous applications, filed in the Courts of the Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect.

S. N O	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial officer	5 th Link Judicial officer
1	District & Sessions Judge (W)	Ms. Sugandha Aggarwal ADJ-07	Sh. Hasan Anzar, ADJ-06	Sh. Narinder Kumar, ADJ-04	Sh. Deepak Dabas, ADJ-05	Sh. Vikas Dhull, ADJ-01
2	Sh. Narinder Kumar, ADJ-04	Sh. Hasan Anzar, ADJ-06	Ms. Sugandha Aggarwal, ADJ-07	Sh. Deepak Dabas, ADJ-05	Ms. Savitri, ADJ-02	Sh. Vikas Dhull, ADJ-01
3	Sh. Vikas Dhull, ADJ-01	Sh. Deepak Dabas, ADJ-05	Sh. Narinder Kumar, ADJ-04	Ms. Charu Aggarwal, ADJ-03	Ms. Sugandha Aggarwal, ADJ-07	Sh. Hasan Anzar, ADJ-06
4	Ms. Savitri, ADJ-02	Sh. Narinder Kumar, ADJ-04	Sh. Deepak Dabas, ADJ-05	Sh. Vikas Dhull, ADJ-01	Ms. Sugandha Aggarwal, ADJ-07	Sh. Hasan Anzar, ADJ-06
5	Ms. Sugandha Aggarwal, ADJ-07	Sh. Hasan Anzar, ADJ-06	Ms. Charu Aggarwal, ADJ-03	Sh. Vikas Dhull, ADJ-01	Sh. Narinder Kumar, ADJ-04	Sh. Deepak Dabas, ADJ-05
6	Ms. Charu Aggarwal, ADJ-03	Sh. Vikas Dhull, ADJ-01	Sh. Deepak Dabas, ADJ-05	Sh. Narinder Kumar, ADJ-04	Sh. Hasan Anzar, ADJ-06	Ms. Sugandha Aggarwal, ADJ-07
7	Sh. Deepak Dabas, ADJ-05	Sh. Narinder Kumar, ADJ-04	Sh. Hasan Anzar, ADJ-06	Ms. Savitri, ADJ-02	Sh. Vikas Dhull, ADJ-01	Ms. Charu Aggarwal, ADJ-03
8	Sh. Hasan Anzar, ADJ-06	Ms. Sugandha Aggarwal, ADJ-07	Ms. Savitri, ADJ-02	Sh. Narinder Kumar, ADJ-04	Ms. Charu Aggarwal, ADJ-03	Sh. Vikas Dhull, ADJ-01


(DHARMESH SHARMA)
DISTRICT & SESSIONS JUDGE (WEST)

No. 141/18062-18089 /Power/Gaz./DJ West/2019

Dated, Delhi the 06/6/19

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. The Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi
7. The PS to the undersigned.
8. Reader to the undersigned.
9. For uploading on layers.
10. For uploading on centralized website through layers.


DISTRICT & SESSIONS JUDGE (WEST)